Oral Answers

SHRI NARESH GUJRAL: Sir, after acquiring the skills from these training institutes, obviously, these students go to industry where they are given jobs. But there is a frequent complaint from the industry that these people, who are coming out, have to be re-trained by the industry because they are not compatible with the requirements of the industry. I think the primary reason for that is that the trainers that we have are not adequately trained. My question is: Will the Government consider the possibility of setting up trainers' training academies so that the trainers, who are training our young students, are properly trained? That would also mean that they would then be more compatible with the industry as a whole.

डा. महेन्द्र नाथ पाण्डेय: उपसभापति जी, मैं बताना चाहता हूं कि माननीय सदस्य ने जो विषय उठाया है, उस पर हम शुरू से ध्यान दे रहे हैं। ऐसे 51 इंस्टीट्यूट्स में, स्टेट, केन्द्र और उसके साथ-साथ 12 निजी क्षेत्रों के इंस्टीट्यूट्स हैं एवं इसके साथ-साथ 37 सेक्टर स्किल काउंसिल्स गठित की गई हैं। उन्हें हम ट्रेनिंग कराने और ट्रेनिंग के बाद सर्टिफाई करने की पावर्स भी देते हैं। इनीशियल स्टेज में हर काउंसिल को हम 5 करोड़ रुपए का स्टार्टिंग बजट देते हैं। यह सब हम इस बात को ध्यान में रखकर ही करते हैं कि वह इंडस्ट्री की जरूरतों के हिसाब से ट्रेनिंग करें, फिर भी हम accept करते हैं कि इसमें गुणवत्ता को और सुधारने की जरूरत है। उस पर कार्य-योजना लगातार एक सतत प्रक्रिया में चल रही है।

श्री उपसभापतिः प्रश्न संख्या 292. माननीय सदस्य अनुपस्थित।

* 292. [The questioner was absent]

Recruitment in Group 'D' posts

*292. SHRI T. RATHINAVEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways propose to fill up the vacancies of Group 'D' posts in a time-bound manner;

(b) if so, the steps taken by Railways in this regard; and

(c) the total number of persons appointed in Group 'D' posts after the said initiative was taken by Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ANGADI SURESH CHANNA BASAPPA): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) Yes, Sir.

(b) Two recruitment notifications have been issued in 2018 and 2019 for 63,202 and 1,03,769 respectively for Level-1 (erstwhile Group 'D') vacancies on Indian Railways.

Computer Based Test and Physical Efficiency Test for 2018 notification has been completed. Panels are under issue after Document Verification and Medical Examination by the Railway Recruitment Cells (RRCs).

(c) As on 15.07.2019, panels for 40,901 persons have been issued by the RRCs.

Challenges in implementation of PM-Kisan Scheme

*293. SHRI VIJAY GOEL: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of farmers benefited by the PM-KISAN Scheme, State/UT-wise;
- (b) the financial progress of the said scheme, State/UT-wise;
- (c) the key challenges being faced in the implementation of the scheme;

(d) whether benefits would also be availed by the farmers of the States where income support is offered by the respective State Governments; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (e) A Statement is laid on the Table of the House.

Statement

(a) and (b) Under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)-Yojna, 4,14,53,071 and 3,17,79,287 number of farmer families have received 1st and 2nd installments of ₹ 2000/- each respectively amounting to ₹ 8290.6 crore and ₹ 6355.8 crore respectively. State/UT-wise details of number of beneficiaries and amount released are given in the Annexure.

(c) PM-KISAN envisages to cover approximately 14.50 crore beneficiaries across the country subject to exclusion criteria. The responsibility of identifying and uploading the details of beneficiaries solely lies with the State/UT. The following challenges are being faced while implementing PM-KISAN:

(i) The delay in identification of beneficiaries by some States/UTs has resulted in delay in transfer of benefits to eligible farmer families.